POST OFFER ADVERTISEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF

IFL ENTERPRISES LIMITED

Corporate Identification Number: L67100DL2009PLC186958

Registered Office - D-16, Ist Floor, Above ICICI Bank, Prashant Vihar, Sector-14, Rohini, New Delhi - 110085

Email: iflenterprises@rediffmail.com Website: www.iflenterprises.com

Open Offer ("Offer") for Acquisition of upto 7,86,000 (Seven Lakh Eighty Six Thousand) Equity Shares of INR 10/-(Rupees Ten only) each from equity shareholders of IFL Enterprises Limited ("Target Company"), by Gandhi Nishant S (Acquirer) (PAN: AJQPG2471C)

This Post Offer Advertisement is being issued by Fast Track Finsec Private Limited **("Manager to the Offer")** on behalf of the Acquirer in connection with the Offer made by the Acquirer to acquire 7,86,000 (Seven Lakh Eighty Six Thousand) Equity Shares of Face Value of INR 10/- (Rupees Ten Only) each **("Equity Shares")** of the Target Company at INR 20/- (Rupees Twenty Only) per Equity Shares, representing 26.18% of the outstanding Equity Share Capital of the Target Company **("Offer")**, in compliance with Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments thereof **["SEBI (SAST) Regulations, 2011"/ Regulations]**. The Detailed Public Statement with respect to the aforementioned Offer was made in the Business Standard (English – All Edition), Business Standard (Hindi-All Edition) and Pratahkal (Mumbai Edition) on December 15, 2021 (Wednesday).

1	Name of the Target Company	IFL Enterprises Limited
2	Name of the Acquirer and PACs	Gandhi Nishant S (PAN: AJQPG2471C)
3	Name of the Manager to the Offer	Fast Track Finsec Private Limited
4	Name of the Registrar of the Offer	Skyline Financial Services Private Limited
5	**Offer Details:** a) Date of Opening of the Offer b) Date of Closure of the Offer	 February 08, 2022, Tuesday February 21, 2022, Monday
6	Date of Completion of Payment of Consideration and communication of Rejection/ Acceptance	February 25, 2022, Friday
7.	Details of the Acquisition:	

Sr. No.	Particulars	Proposed in the Letter of Offer		Actuals	
7.1	Offer Price	INR 20/- (Rupees Twenty Only)		INR 20/- (Rupees Twenty Only)	
7.2	Aggregate No. of Shares Tendered	7,86,000 Equity Shares*		28,922 Equity Shares	
7.3	Aggregate No. of Shares Accepted	7,86,000 Equity Shares*		28,922 Equity Shares	
7.4	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Shares)	INR 1,57,20,000/- (Rupees One Crore Fifty Seven Lakh Twenty Thousand Only)		INR 5,78,440/- (Rupees Five Lakh Seventy Eight Thousand Four Hundred Forty Only)	
7.5	Shareholding of the Acquirer before Public Announcement a) No. b) % of Equity Share Capital	 Nil Nil		 Nil Nil	
7.6	Shares acquired/ to be acquired by way of Share Purchase Agreement a) No. b) % of Equity Share Capital	 81,250 2.71%		 81,250 2.71%	
7.7	Shares acquired by way of Open Offer a) No. b) % of Equity Share Capital	 7,86,000* 26.18%*		 28,922 0.96%	
7.8	Shares acquired after Detailed Public Statement ("DPS") a) No. b) % of Equity Share Capital c) Price of Shares acquired	 Nil Nil Nil		 Nil Nil Nil	
7.9	Post Offer shareholding of the Acquirer and PACs	**No. of Shares**	**& of Equity Share Capital**	**No. of Shares**	**& of Equity Share Capital**
		8,67,250	28.89%	1,10,172	3.67%
7.10	Pre & Post Offer shareholding of the Public	**Pre-Offer**	**Post-Offer**	**Pre-Offer**	**Post-Offer**
	a) No. b) % of Equity Share Capital	29,20,922 97.29%	21,34,922 71.11%	29,20,922 97.29%	28,92,000 96.33%

* Assuming full acceptance in the Open Offer.

8. The Acquirer severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.

9. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and registered office of the Target Company.

Capitalized terms used in this Advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated 01.02.2022

Issued by Manager to the Offer on behalf of the Acquirer:

Fastrack Finsec
Category-I Merchant Banker

Fast Track Finsec Private Limited
B-502, Statesman House, 147 Barakhamba Road,
New Delhi- 110001
Tel. No.: 011-43029809
Email : Vikasverma@ftfinsec.com
Website: www.ftfinsec.com
Contact Person: Mr. Vikas Kumar Verma
SEBI Reg. No.: INM000012500
CIN: U65191DL2010PTC200381

Place: New Delhi
Date: 28.02.2022